REGISTERED/A.D. POST

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indiranagar, Bangalore - \$60 038

Application No. 177/86(T) (W.F. No 4550/79)

Dated the Oct, , 86.

To

Sri K.F.Gopalkrishnan, Inspector of Post Offices,
No 3, Wheeler Road, II Cross, Fraser Town,
Bangalore-5.
... Applicant

- 1. The Union of India, represented by its Secretary, Communications Deptt. & Director General of Postal & Telegraphs Deptt., New Delhi-1.
- 2. The Chairman, The Fosts & Telegraphs Board, New Delhi-1.
- 3. The Fost-Master General in Karnataka, Palace Road, Bangalore-1. ... Respondents.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN APPLICATION NO. 177/86(T)

Please find enclosed herewith the copy of the Order/Interim Order passed by this Tribunal in the above said Application on 30.9.1986.

(N.RAMAMURTHY SECTION OFFICER (Judicial)

Encl: As above.

Copy to:-

 Sri H.Subramanya Jois, No 150/36, National High School Road, Bangalore-4. Advocate for Applicant

2. Sri M. Vasudeva Rao, Addl. Central Govt. Standing Counsel, High Court of Karnataka Building, Bangalore-1.

Advocate for Respondents

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A.M. 177 (8GT)

'Date' Office Notes Orders of Tribunal 30/9/86. It is brought to our notice, during the course of arguments, by Shri M. VasudevaRao, counsel for the respondents, that the grievance of the applicant in respect of the impugned order, viz., Ex.A to the application, which was initially filed as a writ petition in the High Court of Karnataka, has already been remedied by the respondents. view of this, the application does not survive for consideration and is therefore treated as closed. (CH. RAMAKRISHNA RAO) (L.H.A. REGO) MEMBER (AM) MEMBER (JM) 30.9.86. 30.9.1986. TRUE dms. CENTRAL ADMI ADDITIO. A BANLALUME